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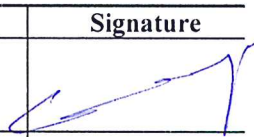
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

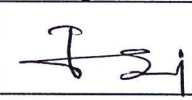
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 782/252/HDB/2018
NAME OF THE COMPANY	A.R.M.Y Financial Services Pvt Ltd
NAME OF THE PETITIONER(S)	A.R.M.Y Financial Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KAMESWARA SARMA CHAVALI	PCA	9959928264	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001425	
for ROC			

ORDER

Learned PCA Mr. Kameswara Sarma Chavali present for Applicant.

Learned counsel Mr.T.Sujan Kumar Reddy present for ROC.

Applicant is directed to file computation of Income Tax for the assessment year 2015-16.

Applicant filed affidavit.

List the matter on 18.09.2018.


MEMBER JUDICIAL